

14.16 1/2 hrs

CONSTITUTION (SEVENTY FIRST  
AMENDMENT) BILL (AMENDMENT OF  
ARTICLE 81, 82, 170 AND 327

**Motion regarding Exemption of time  
for presentation of report of select  
Committee**

[English]

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE MINIS-  
TRY OF SCIENCE AND TECHNOLOGY  
(DEPARTMENT OF ELECTRONICS AND  
DEPARTMENT OF OCEAN DEVELOP-  
MENT) (SHRI KUMARAMANGALAM): Sir I  
beg to move:

"That this House do extend upto the  
last day of the Winter Session, 1992,  
the time for presentation of the Report  
of the Select Committee on the Bill  
further to amend the Constitution of  
India viz. the Constitution (Seventy-  
first Amendment) Bill, 1990 (Amend-  
ment of Articles 81, 82, 170 and 327)"

MR. DEPUTY SPEAKER: The  
question is :

"That this House do extend upto  
the last day of the Winter Session,  
1992, the time for presentation of  
the Report of the Select Committee  
on the Bill further to amend the  
Constitution of India viz. the Con-  
stitution (Seventy-first Amendment)  
Bill, 1992 (Amendment of Articles  
81, 82, 170 and 327)".

*The Motion was Adopted*

MR. DEPUTY SPEAKER : We shall  
now adjourn for lunch to meet again at 3.00  
P.M.

SHRI RABI RAY (Kendrapada): What  
about Matters under Rule 377?

MR. DEPUTY SPEAKER: We will take  
it up afterwards.

14/17 hrs

*The Lok Sabha then adjourned for Lunch till  
Fifteen of the Clock.*

15/05 hrs

*The Lok Sabha re-assembled After Lunch  
at Five Minutes past Fifteen of the Clock.*

[MR. DEPUTY SPEAKER *in the Chair*]

## MATTERS UNDER RULE 377

- (i) **Need to remove matters under  
rule 377 ban on people of Punjab  
to purchase land in various other  
States**

[English]

SHRI JAGMEET SINGH BRAR  
(Faridkot): Mr. Deputy Speaker, Sir, The  
people of Punjab and specially the Sikh  
agriculturists belonging to the State of Punjab  
are banned through regulations of various  
States to purchase land in other neighbour-  
ing States such as Rajasthan, Haryana and  
Uttar Pradesh. So much so that the Sikh  
agriculturists of Shri Ganga nagar districts in  
Rajasthan are also deprived of this privilege  
to purchase land in other parts of Rajasthan.

I request the Central Government to  
ensure that such restrictions imposed are